

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**CORRIGENDUM**

New Delhi, the 30<sup>th</sup> March, 2012

**No. L-1(1)/2011-CERC-Pt.-** In the notification of the Central Electricity Regulatory Commission, No.L-1(1)/2011-CERC, dated the 5<sup>th</sup> March, 2012 published in the Gazette of India, Extraordinary, Part III, Section 4, S.No.59 dated the 6<sup>th</sup> March, 2012,

- (A) at page 15, in line 21, after the words "generating station" add the words "or Independent power producer";
- (B) at page 17,-
  - (i) in line 8, for the word and figures "clause (3a)" read "clause (4)";
  - (ii) in line 15, for the word and figures "clause (3b)" read "clause (5)";
- (C) at page 22,-
  - (i) in lines 5 and 6, omit the words "shall not exceed the Cap Rate as specified in the Schedule 'A' of these regulations";
  - (ii) in line 8, after the words "generating station" add the words "or independent power producer";
- (D) at page 23,-
  - (i) in line 4, for the figures "20%" read "10%";
  - (ii) in line 5, before the word "grid" add the word "to";
  - (iii) in line 8, for the words and figures "Unscheduled Interchange Charge 900.0 Paise/kWh" read "Unscheduled Interchange Charge of 900.0 paise/kWh";
  - (iv) in line 13, for the figures "40%" read "20%";
  - (v) in lines 18 and 19, for the words and figures "Unscheduled Interchange Charge 900.0 Paise/kWh" read "Unscheduled Interchange Charge of 900.0 paise/kWh";

(vi) in line 23, for the figures "100%" read "40%";

(vii) in line 25, for the word and figures "clause (4)" read "clause (5)";

(E) at page 24,-

(i) in line 4, for the figures "20%" read "10%";

(ii) in line 7, after the words and figures "below 49.5 Hz" add the words and figures "and up to 49.2 Hz";

(iii) in line 9, for the figures "40%" read "20%";

(F) at page 24, after line 10, the following proviso shall be added, namely:-

"Provided that the Additional Unscheduled Interchange Charge for under-injection of electricity during the time block when the grid frequency is below 49.2 Hz for the generating stations using coal or lignite or gas supplied under Administered Price Mechanism (APM) as the fuel shall be equivalent to 40% of the UI Cap rate of 421.50 paise/kWh."

Sd/-  
(Rajiv Bansal)  
Secretary